

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No. 151/2023

VISHNU GUPTA & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 10-02-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s)

Ms. Pinky Anand, Sr. Adv.
Mr. Barun Kumar Sinha, Adv.
Ms. Pratibha Sinha, Adv.
Mr. Arun Kumar, Adv.
Mr. Mudit Kaul, Adv.
Mr. Abhishek, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Writ Petition is entirely misconceived and has no merits.

The writ petition is dismissed.

Pending applications, if any, shall stand disposed of.

(DEEPAK GUGLANI)
AR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)